

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 139 of 2019 [TP/MP/ 125 of 2016(CP 34 of 2016)] With
IA 507 of 2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2020**

Name of the Company:

Ashok Kumar Khosla
V/s
PGH International Pvt Ltd

Section:

397-398 of the Companies Act

ORDER

Learned Counsel Mr. Hamesh Naidu appeared for the Petitioner.

No one appeared for the Respondent.

Matter to appear for hearing on 31.07.2020.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 9th day of July, 2020

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**